

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

106. IA/3541/2024 In C.P. (IB)/4505(MB)2019

**IN THE MATTER OF**

|                                   |               |
|-----------------------------------|---------------|
| NBS Engineering Solutions Pvt Ltd | ...Petitioner |
| Vs                                |               |
| Purvi Metals Pvt Ltd              | ...Respondent |

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 11.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv Maulik Chokshi (VC)

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**ORDER**

**IA/3541/2024:-** The prayer in the present IA is for taking on record the progress report. The same is taken on record. IA **disposed of**.

SD/-  
MADHU SINHA  
Member(Technical)  
/Anmol/

SD/-  
REETA KOHLI  
Member(Judicial)